

(ग) जी, हां।

(घ) नौ न्यायिक अधिकारियों की कल्याण आयुक्त, अतिरिक्त/उप-युक्तों के रूप में नियुक्ति कर दी गई है। मार्गदर्शी रूपरेखाओं के संबंध में केन्द्रीय सरकार का कल्याण आयुक्त को निर्देशात्मक मार्गदर्शी रूपरेखाएँ जारी करने का प्रस्ताव है जिन्हें वह विस्तृत आंतरिक मार्गदर्शी रूपरेखाएँ तैयार करते समय ध्यान में रख सकेंगे। अधिनिर्णय की कार्यवाहियाँ आरंभ हो गई हैं।

(ङ) दारों की संख्या 6 लाख से अधिक है। अधिनिर्णय में अर्द्ध न्यायिक प्रक्रिया शामिल होती है, अतः मार्च मास में मुआवजा राशि वितरित करना संभव नहीं होगा। कुछ पीड़ित जिनके मामले में अधिनिर्णय हो जायेगा, को मार्च, 1992 में भुगतान मिल सकता है।

Wheat supplied to PDS in Delhi

1190. SHRI RAM NARESH YADAV : Will the PRIME MINISTER be pleased to state :

(a) The quantity of wheat released in the recent months of December and January to the public distribution system in Delhi;

(b) whether it is a fact that taking into consideration the paucity of essential commodities, the quantum of wheat has been increased in the month of February, 1992, if so, what is its impact on rising of prices?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) and (b) The allocation of wheat to the Union Territory of Delhi for distribution System, (PDS) was 64,800 tonnes each for the months of December, 91 and January, 92. For the months of February and March, 92, allocation of 72 000 tonnes of wheat per month has been made. Allocation of foodgrains to States/UTs including Delhi is made taking into account the overall stock position in the Central pool, market availability and *inter-se* requirements of

various States/UTs. Increased allocation for PDS do have a sobering effect on rising trend of prices of these commodities in the open market.

Raids against hoarders of essential commodities

1191. SHRI SURESH KALMAD I
SHRI BHUBANESWAR KALITA
:
DR. G. VIJAYA MOHAN
REDDY:

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have directed the States and Union Territories to further intensify the dehoarding operations to bring down the prices of essential commodities:

(b) how many raids have been conducted from 1st January, to 15th February, 1992 for unearthing the hoarding stock of essential commodities: and

(c) the number of arrests made' prosecutions launched and the value of goods recovered as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) Yes, Sir.

(b) and (c) Reports from the State Governments/UT Administrations, received upto 15-2-1992, indicate that 14,179 raids were conducted, 501 persons arrested, 393 persons prosecuted and goods worth Rs. 6004-14 lakhs seized during the period 1-1-1992 to 15-2-1992.

Adulteration and diversion of edible oil

1192. SHRI RAJUBHAI A. PARMAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the new